

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

No.HCM.III/166/2019-Judl./____

Dated Shillong, the 19th November 2019

In partial modification of the Constitution of Benches as ordered on 15.11.2019, Hon'ble the Chief Justice is pleased to constitute **DIVISION BENCH** for Friday, 22nd November 2019 as under.

DIVISION BENCH			
SI. NO	NAME OF HON'BLE JUDGES	JURISDICTION	TIME
1.	Hon'ble Mr. Justice H.S. Thangkhiew and Hon'ble Mr. Justice W. Diengdoh [COURT ROOM NO. 2]	Save and except for disabled matters, all Motion, Admission, Order and Hearing of the matters cognizable by a Division Bench.	From 10:30 AM

The constitution of **SINGLE BENCH** of Hon'ble Mr. Justice H.S. Thangkhiew is further constituted as under:

SINGLE BENCH			
SI. NO	NAME OF HON'BLE JUDGE	JURISDICTION	TIME
1.	Hon'ble Mr. Justice H.S. Thangkhiew [COURT ROOM NO. 2]	1. All Motion of the matters cognizable by a Single Bench. 2. Save and except for disabled matters, Admission, Orders and Hearing of: i. Civil Revision Petitions; ii. First Appeals; iii. Second Appeals; iv. Review Petitions; v. Transfer Petitions and vi. Civil Writ Petitions of the years 2016, 2017 and 2018.	Second half from 02:00 PM or immediately after the Division Bench is over.

Take note that the constitution of **SINGLE BENCH** of Hon'ble Mr. Justice W. Diengdoh shall sit as per usual roster after rising of the **DIVISION BENCH**.

By order,


JOINT REGISTRAR (JUDL.)

Copy for information to: -

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
4. The P.S to Advocate General/ Addl. Advocate General/ Sr. Govt. Advocates, Meghalaya, Shillong.
5. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
6. The P.A to the Registrar General, High Court of Meghalaya, Shillong.
7. The President/ Secretary, High Court Bar Association, Shillong.
8. All Court Masters concerned for information.
9. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
10. Notice Board.
11. Office File.

A.W. Lawang
19.11.19
JOINT REGISTRAR (JUDL.)

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19/11/19